

Provisional Revolutionary Government of South Vietnam. Now, in this context...

MR. CHAIRMAN : Please put a question.

SHRI A. P. CHATTERJEE : I am putting a question. Will he also enlighten this House on this point ? As the Chairman of the International Control Commission it was the duty or one of the duties of India, as a member of the Commission, to see that the foreign mercenary troops go out of South Vietnam ? Now, I do not know whether the Government has discharged that duty or not, but that does not stand in the way of granting recognition to the Revolutionary Government of South Vietnam. It is a specific question, nothing to do with the ICC.

SHRI DINESH SINGH : The anti-imperialist record of the Government of India and the Party to which I have the honour to belong is too well known to be reiterated again and again. The efforts that the Government have made to support the liberation movements in all parts of the world, have been fully recognised. So far as the recognition of the PRG is concerned, the hon. Member is only arguing the case. I have already indicated the considerations that will go into the decisions that we shall take. So far as the Control Commission is concerned, its function is to supervise and control the implementation of the Geneva Agreement and that we do not take sides on behalf of one party or the other.

MR. CHAIRMAN : The Question Hour is over.

### WRITTEN ANSWERS TO QUESTIONS

#### MANUFACTURE OF TELEVISION SETS

\*243. SHRI R. P. KHAITAN : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have fixed any target for the production of Television sets in the Fourth Five Year Plan period ;

(b) if so, the number of such Television sets likely to be produced during the Fourth Plan period and places to be covered by Television Programme ;

(c) whether any licence has been issued for production of Television Sets ; and

(d) if so, when and how many sets have been manufactured ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L.N. MISHRA): (a) to (d) A statement is laid on the Table of the House.

#### STATEMENT

A decision to set up capacity for 30,000 TV sets per annum had been taken a few years back, to meet the requirements then projected. At present, a TV station is functioning only at Delhi. Another station has been sanctioned for Srinagar. The Fourth Five Year Plan envisages setting up of TV stations at Bombay (with a repeater transmitter at Poona), Calcutta, Madras, Kanpur/Lucknow and augmentation of the existing facilities in Delhi TV station. The increased requirements of TV sets, on account of setting up these TV stations is being worked out. Additional capacity will be created to meet the expected demand.

Two firms in the large scale sector have been licensed for manufacture of 10,000 TV sets each per annum. Two consortia of small scale firms have also been permitted to set up manufacture of 5,000 TV sets each per annum. One firm has started production and upto end of October, 1969, they have manufactured about 1,000 sets.

#### INDIANS EXPERIENCING COLOUR BAR DIFFICULTIES IN U. K.

\*244. SHRI A. D. MANI :  
SHRI S. A. KHAJA MOHI-DEEN :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware that Mr. Mihir Gupta told the U. N. I. recently in Calcutta that 300,000 Indians in Britain were experiencing difficulties due to colour bar ;

(b) how many such complaints have been received by the Indian High Commission in Britain during 1968 ; and

(c) what action has been taken by the Indian High Commission in respect of such complaints